

इसमें मने कर्मचर तथा इलेक्ट्रिक गजेट का प्रचलन-प्रलय मूल्य क्या है; और

(ग) भारत की वार्षिक स्थिति को देखते हुए इन शीर्षकों के अन्तर्गत व्यय में किस हद तक कमी की जा सकती है ?

निर्माण, आवास तथा संवरण मंत्रालय में उपर्युक्त (श्री इफ्ताल सिंह) : (क) मंत्रिमंडलीय मंत्रियों, राज्य-मंत्रियों तथा उपमंत्रियों के द्वारा रहे जाने वाले मकानों के किराये का विवरण तथा पटल पर रख दिया गया है। [पुस्तकालय में रखा गया। देखिये संख्या LT-385/67]

(ख) सूचना एकत्रित की जा रही है तथा सभा पटल पर रख दी जायेगी

ग) मंत्रियों के बेतन तथा भत्ता अधिनियम, 1952 (सेलरीज़ एंड भलाउन्सेज़ अफ मिनिस्टर्स एक्ट, 1952) तथा इसी के अन्तर्गत बनाये गये मंत्रियों के निवास स्थान नियमावली, 1962 (मिनिस्टर्स रेजीडन्सेज़ इरूज़, 19.2) के अनुसार मंत्रियों को निवास स्थान का आवंटन किया जाता है।

Orissa's Fourth Plan

376. Shri P. K. Deo:
Shri K. P. Singh Deo:
Shri Dharendra Nath:

Will the Minister of Planning be pleased to state:

(a) whether the Government of Orissa have submitted their blue print of the Fourth Five Year Plan;

(b) if so, what are its salient features;

(c) how much is estimated to be spent; and

(d) how the resources are proposed to be raised?

The Minister of Planning (Shri Asoka Mehta). (a) to (d). Yes, Sir. A statement is laid on the Table of the House indicating details of

Fourth Plan outlay of Orissa as agreed to during the discussions held on 14th November, 1966 between the Deputy Chairman, Planning Commission and the State Chief Minister.

For financing the Fourth Plan outlay, the State Government have agreed to find Rs. 150 crores from its own resources and the balance will be Central assistance.

STATEMENT

(Rs. lakhs)

	Proposed by State Government	As agreed to after discussion
Agricultural Programme	7483	5700
Community Development & Co-operation	2267	1500
Irrigation & Flood Control	4615	3900
Power	7315	6168
Industry & Mining	5650	3950
Transport & Communications	3030	2900
Social Services	8063	5579
Miscellaneous	1158	303
Grand Total	39581	30000

Survey Undertaken by O.N.G.C. in J&K

377. Shri Inderjit Melhotra: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the oil and Natural Gas Commission has undertaken any survey in the State of Jammu and Kashmir;

(b) if so, how long the survey has been going on; and

(c) the result thereof?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Naghu Ramaiiah): (a) Yes, Sir.

(b) Since May, 1967.

(c) The results from the shallow wells drilled so far are not encouraging.

Public Undertakings in J. & K. State

378. Shri Inderjit Malhotra: Will the Minister of Planning be pleased to state:

(a) whether any major Public Sector undertaking is proposed to be located in Jammu and Kashmir State during the Fourth Five Year Plan; and

(b) if so, the nature thereof?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) Yes, Sir.

(b) The schemes tentatively proposed for the Fourth Plan are the establishment of a cement factory and the expansion and modernisation of several existing industrial projects covering such industries as wool, silk, leather, cement spun pipes, coal etc.

Assistance given by India under Colombo Plan

379. Shrimati Tarkeshwari Sinha: Will the Minister of Finance be pleased to state:

(a) the amount of assistance given by India so far to Nepal, Bhutan, Ceylon and Burma under the Colombo Plan; and

(b) the terms of the aid given?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). The amount of assistance given by India to Nepal, Ceylon and Burma under the Colombo Plan is as follows:—

Nepal—Rs. 28.6 crores upto end of Mar. 1967 in the form of financial and technical assistance.

Ceylon.—Rs. 48.15 lakhs upto March, 1967 mostly in the form of experts, training facilities in India and supply of buffaloes.

Burma.—Rs. 3.18, 085 upto 31st December, 1966 in the form of training places and services of experts.

No assistance has been given to Bhutan under the Colombo Plan, but Budgetary support is provided.

The entire assistance under the Colombo Plan is on grant basis.

घासबूदिक जड़ी बूटियों उगाना

380. श्री श्रीकार सिंह :

श्री हुकूम चन्द कडवाय :

क्या स्वास्थ्य तथा परिवार निबोधन मंत्री 0 मार्च, 1967 के प्रतारकित प्रश्न संख्या, 238 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या घासबूदिक जड़ी बूटियों को उगाने की योजना के बारे में इस बीच कोई घनिष्ठ निर्णय कर लिया गया है; और

(ख) इस में कितनी घन-राशि लगवाई जाने की सम्भावना है और उसने कितना लाभ होने की प्राप्ति है ?

स्वास्थ्य तथा परिवार निबोधन मंत्रालय में उपमंत्री (श्री व० सु० पूर्ति) :
(क) और (ख). यह विषय अभी तक विचाराधी है

बड़ियों का पकड़ा जाना

381. श्री श्रीकार सिंह :

श्री हुकूम चन्द कडवाय :

क्या वित्त मंत्री 0 मार्च, 1967 के प्रतारकित प्रश्न संख्या 203 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने 11 मार्च, 1967 को एक कार के 41 लाख रुपये के